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Declaration of Assets and Liabilities

Year. 2022-2023

I, RITIKA	, son/da	ughter/wife of VIVEK KUMAR,
		BIHAR VIDHAN SABHA, PATNA
service and presently working as	OFFICE AT	TENDANT (DARBAN)
give herein below the details of th	ne assets (immo	vable, movable, bank balance, etc.) of
myself, my spouse and dependant	s*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹2000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹8000 5.B.I ₹96,000 H.D.F.C				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	829784524 4 lakh AB.S.L.T.A. T. P. 008529157				
(v)	Motor Vehicles (details of make, etc.)	1000				
(vi)	Jewellery (give details of weight and value)	50 gram 2,31,700 5; luc-209 20,000	10 gram 51.907			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	×	*	×
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	4.	٠.			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	•	••			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	,			2	
(v)	Others (such as interest in property)	u	11			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions		,
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	•	
	(b) dues to departments dealing with supply of water	11	
	(c) dues to departments dealing with supply of electricity	•	``

	50% : [40%] 전기 10% 대한 10% (100 MB) 기계 및 50% (50% HB) (100% HB) (100% HB) (100% HB) (100% HB) (100% HB) (100% HB)	
	(d) dues to departments	
	dealing with telephones	
	(e) dues to departments	
	dealing with government	
	transport (including	
	aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including	00.4.40
	surcharge [Also indicate	PAN No:- EAJPRIT80M
	the assessment year upto	1 TPD 1380 M
	which Income Tax Return	EAUTATION
	filed. Give also Permanent	
	Account Number (PAN)]	
	(ii) Wealth Tax [Also	
	indicate the assessment	
	year upto which Wealth Tax return filed.]	
	(iii) Sales Tax [Only in	
	case of proprietary	
	business]	
	(iv) Property Tax	
Sender Date of	:- <u>F</u> f Birth :- <u>-</u>	8 0 7 1 9 9 8 (DD/MM/YYYY)
Class/C	Group :- C	
Cadre		(A/B/C)
Zaure		Me e.g. B.A.SBihar Administrative Service,
	B.S.S.	- Bihar Secretariat Service etc.)
lome D	istrict :- SAM	IASTI PUR
	I hereby declare that the	ne above details are true to the best of my
		Signature Ritika
		Name of Employee:RITIKA
Place: PATNA		Designation: DFFICE ATTENDANT LDARBA
Date: 28:02:2022		Department: BIHAR VIDHAN SABHA, PATA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.